Supplementary Cause List-1 Sr. No.3

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRMC No. 60/2014

M/S Classic Enterprises

.....Petitioner (s)

Through :- Mr. Ankesh Chandel, Advocate (on audio Call from residence in Jammu)

V/s

Gani Shyam

.....Respondent(s)

Through :- None.

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## <u>ORDER</u> 08.06.2020

Learned counsel for the petitioner submits that he has filed some acquittal appeal in the same matter.

Let both the matters be listed together on 15.06.2020, details whereof shall be furnished by the learned counsel in the Registry within three days.

> (RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)